

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-264-2020

Indus Petrochem Ltd.

... Petitioner

Versus

The Mormugao Port Trust & Ors.

... Respondents

Mr. Abhijit Gosavi, Advocate for the Petitioner.

Coram : M. S. SONAK &
M. S. JAWALKAR, JJ

Date: 21st October, 2020

P.C.

Heard Mr. Abhijit Gosavi, the learned Counsel for the petitioner.

2. Mr. Gosavi, on instructions, states that the petitioners, without prejudice to its rights and contentions, will deposit in this Court, an amount of ₹50 lakhs within a period of ten days from today.

3. If this deposit is indeed made within a period of ten days from today, issue notice to the respondents, returnable on 01.12.2020. After making the deposit, the petitioners are are liberty to effect

private service upon the respondents.

4. Stand over to 01.12.2020.

M. S. JAWALKAR, J.

M. S. SONAK, J.

msr